

ITEM NO.9

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 2804/2023

SHYAM SUNDER @ SAMUNDAR

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 46022/2020 - EXEMPTION FROM FILING O.T.)

Date : 24-01-2024 These matters were called on for hearing today.

For Appellant(s)

Mr. Ajit Singh Pundir, AOR
Mr. Arijeet Singh, Adv.

For Respondent(s)

Mr. Krishnanand Pandeya, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has filed counter affidavit.

Original records have been received from the High Court
as well as Trial Court.

Parties may file additional documents, if any.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

H. SHASHIDHARA SHETTY
Registrar